

ITEM NO.50

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 5946/2022

RAJA RAM SINGH

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 16-01-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankur Yadav, AOR

For Respondent(s)

Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.
Mr. Bhuwan Chandra, Adv.
Mr. Manoj Kumar Sharma, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Respondent Nos.1 to 4 are duly represented.

Parties may file statement of case, if any, within the
stipulated period.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar